

बाद और द्विपक्षीय तथा त्रिपक्षीय बैठकों के कई दौरों के परस्पर स्वीकार्य समझौता करने में असफल होने के बाद किया गया है।

(ग) जी नहीं।

(घ) और (ड.) केन्द्रीय सरकार चाहती है कि मांग पक्ष पर विवाद को सुलझाया जाए और आपसी सहमति के द्वारा हड़ताल को जल्दी से जल्दी समाप्त किया जाए। चूंकि मामला राज्य सरकार के क्षेत्राधिकार में आता है, केन्द्रीय सरकार स्थिति पर कड़ी नजर रखे हुए है।

#### Synthetic Spinning Mill In Assam

6977. SHRI CHINTAMANI JENA :

1. Assam Industrial Development Corporation Ltd. (A Government of Assam Units).	Golpara Distt.
2. Assam Syntex Ltd.	Kamrup Distt.
3. Assam State Textile Corporation Ltd.	Kokrajhar Distt.
4. Polyester Textiles Ltd.	North Cachar Hills.
5. Assam Polyester Co-op. Society Ltd.	Kamrup Distt.
6. Assam Polytex Ltd.	Newgong Distt.

The proposed units have been primarily approved as down-stream industries based on Public Sector Polyester Fibre Unit at Bongaigaon and will be based on indigenous raw materials.

#### Import of Synthetic Fabrics from Japan Taiwan and Korea.

6978. SHRI SUSHIL BHATTACHARYA : Will the Minister of COMMERCE be pleased to state :

Will the Minister of COMMERCE be pleased to state :

(a) whether there is any proposal to establish a synthetic spinning mill in Assam;

(b) if so, the time by which it will be established and location thereof; and

(c) from where they will procure viscon fibre and other material to run this mill ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) :

(a) to (c) Letters of intent have been issued to following six firms for establishing synthetic spinning mills in Assam State with a capacity of 25000 spindles each for locations shown against each :—

(a) whether considerable quantity of imports of synthetic fabrics from Japan, Taiwan and Korea pose a threat to indigenous manufacturers; and

(b) if so, the steps taken by Government to deal with the REP licence holders who imports these materials under false declarations to avoid confiscation by customs ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE AND IN